

**TRADE MARKS REGISTRY, KOLKATA**

**OPPOSITION HEARING BOARD (RULE 45) FOR THE MONTH OF JANUARY, 2020**

**CAUSE LIST**

<b>DATE</b>	<b>TIME</b>	<b>APPLICATION NOS.</b>	<b>OPPOSITION/ RECTIFICATION NOS.</b>	<b>PARTY NAME</b>	<b>OFFICER</b>
15-01-2020	11:00 AM	2637071	858087	TAJ TRADE MARK PVT. LTD. V/S S.SINGH & ASSOCIATES	JEEVAN KUMAR
15-01-2020	11:30 AM	3204742	876126	THARA & THARA V/S GOALPARA FLOUR MILLS	JEEVAN KUMAR
15-01-2020	12:00 PM	2599786	857229	AZB & PARTNERS V/S L.S. DAVAR & CO.	JEEVAN KUMAR
15-01-2020	12:30 PM	3211635	877778	S.K. AGARWAL & CO. V/S C. J. ASSOCIATES	JEEVAN KUMAR
15-01-2020	1:00 PM	3261997	877205	SHIVNATH KUMAR, ADVOCATE V/S D. SEN & CO.	JEEVAN KUMAR
16-01-2020	11:00 AM	2341914	846388	SONDHI NARULA DALAL & ASSOCIATES V/S REMFRY & SAGAR	JEEVAN KUMAR
16-01-2020	11:30 AM	3616187	919759	PRAMOD KUMAR KAPOOR (ADVOCATE) V/S VANCHINATHAN	JEEVAN KUMAR
16-01-2020	12:00 PM	2268679	922672	MADAMSER & CO. V/S DE PENNING & DE PENNING	JEEVAN KUMAR
16-01-2020	12:30 PM	3643128	924207	ANM GLOBAL INC V/S LEXMOTION	JEEVAN KUMAR
16-01-2020	1:00 PM	3533474	929553	V.A. ASSOCIATES V/S KASHYAP POPAT KHANDAGALE	JEEVAN KUMAR
17-01-2020	11:00 AM	2270321	825207	ASIAN PATENT BUREAU V/S BINAPANI DAN, ADVOCATE	JEEVAN KUMAR
17-01-2020	11:30 AM	2371230	836273	TRIDOSS LABORATORIES PVT. LTD. V/S IPR HOUSE.COM	JEEVAN KUMAR
17-01-2020	12:00 PM	2341918	846380	SONDHI NARULA DALAL & ASSOCIATES V/S REMFY & SAGAR	JEEVAN KUMAR
17-01-2020	12:30 PM	3291891	880662	WOCKHARDT LIMITED V/S SOCIUM PHARMACEUTICALS PRIVATE LIMITED	JEEVAN KUMAR
17-01-2020	1:00 PM	3689702	930044	KUNWAR PANDEY V/S SUNIL KUMAR SINGH	JEEVAN KUMAR

20-01-2020	11:00 AM	2207025	822780	ASIAN PATENT BUREAU V/S AUROMAA ASSOCIATES	JEEVAN KUMAR
20-01-2020	11:30 AM	2431536	829318	WORLDWIDE REGISTRATION BUREAU V/S AUROMAA ASSOCIATES	JEEVAN KUMAR
20-01-2020	12:00 PM	2340391	845099	GAUTAM & COMPANY V/S IPR HOUSE.COM	JEEVAN KUMAR
20-01-2020	12:30 PM	2620972	852153	BATA INDIA LIMITED V/S JURISPHERE & ASSOCIATES	JEEVAN KUMAR
20-01-2020	1:00 PM	2978586	868554	SAGAR CHANDRA & ASSOCIATES V/S BHANSALI & ASSOCIATES	JEEVAN KUMAR
21-01-2020	11:00 AM	3282202	881258	THE ACME COMPANY V/S GOLDFINN TECHNOLOGIES	JEEVAN KUMAR
21-01-2020	11:30 AM	2599817	884710	D.SEN & CO. V/S IPR HOUSE.COM	JEEVAN KUMAR
21-01-2020	12:00 PM	2091128	885753	GROVER & ASSOCIATES V/S GLOW WELL	JEEVAN KUMAR
21-01-2020	12:30 PM	2805942	882673	GLOW WELL V/S LEXMOTION	JEEVAN KUMAR
21-01-2020	1:00 PM	2363800	834535	STRIDES ARCOLAB LIMITED V/S IPR HOUSE.COM	JEEVAN KUMAR
22-01-2020	11:00 AM	2190368	800405	WORLDWIDE REGISTRATION BUREAU V/S CHAKRABORTY & ASSOCIATES	JEEVAN KUMAR
22-01-2020	11:30 AM	2423293	830064	S.SINGH & ASSOCIATES V/S GOLDFINN TECHNOLOGIES	JEEVAN KUMAR
22-01-2020	12:00 PM	3255290	878334	ALTACIT GLOBAL V/S KOLKATA TRADE MARK SERVICE	JEEVAN KUMAR
22-01-2020	12:30 PM	2775781	887719	LALJI ADVOCATES V/S C. J. ASSOCIATES	JEEVAN KUMAR
22-01-2020	1:00 PM	3412896	888498	LALJI ADVOCATES V/S GLOW WELL	JEEVAN KUMAR
23-01-2020	11:00 AM	3442242	888815	BHANSALI & ASSOCIATES V/S NITINDRA MOHAN MOOKERJEE, ADVOCATE	JEEVAN KUMAR
23-01-2020	11:30 AM	2720725	891055	DUTRON PLASTICS LTD. V/S AUROMAA ASSOCIATES	JEEVAN KUMAR

23-01-2020	12:00 PM	2651686	891979	ANAND AND ANAND V/S D. SEN & CO.	JEEVAN KUMAR
23-01-2020	12:30 PM	2722254	894876	KARNI TRADE MARKS V/S MS. PRAMILA DUGAR	JEEVAN KUMAR
23-01-2020	1:00 PM	3525619	897944	UNITED OVERSEAS TRADE MARK CO. V/S DASWANI & DASWANI	JEEVAN KUMAR
24-01-2020	11:00 AM	2256167	829233	SHELTER BUREAU OF INTELLECTUAL PROPERTY V/S D. SEN & CO.	JEEVAN KUMAR
24-01-2020	11:30 AM	2476214	831258	MAXWELL INDUSTRIES LIMITED V/S DASWANI & DASWANI	JEEVAN KUMAR
24-01-2020	12:00 PM	2201282	854072	SUSHANT M. SINGH & ASSOCIATES V/S GOODWILL REGISTRATION SERVICE	JEEVAN KUMAR
24-01-2020	12:30 PM	3500524	895896	EXCELLAR HEALTHCARE PVT. LTD. V/S GOODWILL REGISTRATION SERVICE	JEEVAN KUMAR
24-01-2020	1:00 PM	2929326	898225	LALJI ADVOCATES V/S KOLKATA TRADE MARK SERVICE	JEEVAN KUMAR
27-01-2020	11:00 AM	2806698	899405	BHARTI REGISTRATION SERVICE V/S LALJI ADVOCATES	JEEVAN KUMAR
27-01-2020	11:15 AM	3565359	909457	GOLDFINN TECHNOLOGIES V/S CHAKRABORTY & ASSOCIATES	JEEVAN KUMAR
27-01-2020	11:45 AM	3612403	921467	G.S. RIJHWANI & CO. V/S D.P. AHUJA & CO	JEEVAN KUMAR
27-01-2020	12:00 PM	3630782	924165	MANCHANDA ASSOCIATES V/S TRADESAFE	JEEVAN KUMAR
27-01-2020	12:15 PM	2748400	948342	REGAL AND REGAL V/S KHAITAN & CO LLP	JEEVAN KUMAR
28-01-2020	11:00 AM	2636185	941472	P. K. ARORA V/S D.P. AHUJA & CO	JEEVAN KUMAR
28-01-2020	11:15 AM	2813586	946631	GLOBAL TECHNOLOGY & TRADE MARKS LTD. (BVI) V/S S. MAJUMDAR & CO.	JEEVAN KUMAR
28-01-2020	11:30 AM	2724327	946353	S.SINGH & ASSOCIATES V/S IPR HOUSE.COM	JEEVAN KUMAR

28-01-2020	11:45 AM	2726137	946893	CHADHA AND CHADHA V/S KOLKATA TRADE MARK SERVICE	JEEVAN KUMAR
28-01-2020	12:00 PM	2641645	947819	ASIAN PAINTS LIMITED V/S TRADE MARK REGISTRATION BUREAU	JEEVAN KUMAR
29-01-2020	11:15 AM	2748400	949045	P. K. ARORA V/S KHAITAN & CO LLP	JEEVAN KUMAR
29-01-2020	11:45 AM	3958798	972714	KAUSTUBH NITIN KAMAT V/S ANIRUDDHA MAITRA, ADVOCATE	JEEVAN KUMAR
29-01-2020	12:15 PM	3101655	975063	DR S K MARWAH V/S GOLDFINN TECHNOLOGIES	JEEVAN KUMAR
29-01-2020	12:45 PM	3289174	976739	KSR & CO V/S DASWANI & DASWANI	JEEVAN KUMAR
29-01-2020	2:15 PM	3339223	977318	ANM GLOBAL INC V/S D. SEN & CO.	JEEVAN KUMAR